

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 212 of 2020

IN THE MATTER OF:

Registrar of Companies

...Appellant

Versus

Sri Endrash Investment and Finance Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Shashank Bajpai, Advocate

For Respondent: None

O R D E R
(Virtual Mode)

02.03.2021 Learned Counsel for the Appellant submits that he seeks some time to get instructions in the matter, whether the Appeal to be continued or it may be withdrawn.

Let the matter be fixed 'For Admission (Fresh Case)' on **15th March, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/Bm.